

A STATEMENT OF THE BOARDS, COUNCILS, COMMITTEES AND OTHER BODIES CONSTITUTED

[Section 4(1)(b)(viii)]

The Ministry of Corporate Affairs constitutes Committees/ and sub-Committees consisting of required persons for a limited period for the purpose of advice, as and when necessary. These are as under:

1. National Advisory Committee on Accounting Standards (NACAS)
2. IEPF (Investor Education & Protection Fund) Committee
3. Sub-Committee on IEPF (Investor Education & Protection Fund)
4. Coordination and Monitoring Committee on Vanishing companies
5. Official Language Implementation Committee
6. Board of Trustees of National Foundation for Corporate Governance (NFCG) (Board of Trustees)

Meetings of these Committees and Board are not open to the public. However, requests for information under the Right to Information Act, 2005 relating to the minutes of these Committees/Board will be considered as per law.